

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CP 100/07	TP 07/16	Hearing	397 398	Bruzzo and Anr. Vs Giltech International Pvt. Ltd.

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&

PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

(Petitioner)

Respondent)

9845680671

~~VISAY KUMAR DESAI~~


VISAY KUMAR DESAI Petitioner
~~DHIRENDRA N KATTI~~
~~SUNIL~~ (DHIRENDRA
9845397583 KATTI)


Respondent ~~Desai~~
No-5 ~~Sunil~~

B.

Counsel for petitioner is present. Counsels for R-1 and R-5 are present. Counsel for petitioner and counsel for respondents reported that the matter is settled between the parties and the counsel for petitioner requested time to file a memo to that effect.

Posted to 31.03.2017.


MEMBER (J)


MEMBER (T)